

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2762  
ANSWERED ON:18.08.2011  
CRIME AGAINST WOMEN  
Ajmal Shri Badruddin

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether a large number of cases of crime against women are pending in various courts in the country;
- (b) if so, the measures taken/being taken by the Government to deal with increased crime against women in the country and early completion of pending cases in various courts?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) & (b) The information is being collected and will be laid on the Table of the House.